

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.401/2018 in CP (IB) No. 123/9/HDB/2018
NAME OF THE COMPANY	Jeevan Polymers Pvt Ltd
NAME OF THE PETITIONER(S)	Shruti Impex
NAME OF THE RESPONDENT(S)	Jeevan Polymers Pvt Ltd
UNDER SECTION	9

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Manjusha	Adv	8919155737	M. Manjusha
CA Kalpana, IRP	CA	99625 6858	CK

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. S. Jagannath	Advocate	gmicprofecls@ gmail.com 9885279055	GR

ORDER

Resolution Professional present in person. RP has filed this Application bearing IA 401/2018 under Section 12 (A) of IBC. Heard the Counsels.

List it for consideration on 25.09.2018.


Member (J)

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